

**SCHEDULE I  
FORM A  
PUBLIC ANNOUNCEMENT**

*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF RAGHVANI REAL ESTATE PRIVATE LIMITED**

|    |                                                                                              |                                                                                                                                                                                                                                                                                                                                                                                               |
|----|----------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | NAME OF CORPORATE PERSON                                                                     | Raghvani Real Estate Private Limited                                                                                                                                                                                                                                                                                                                                                          |
| 2. | DATE OF INCORPORATION OF CORPORATE PERSON                                                    | 05/12/1995                                                                                                                                                                                                                                                                                                                                                                                    |
| 3. | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED                           | Registrar of Companies, Gujarat                                                                                                                                                                                                                                                                                                                                                               |
| 4. | CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON            | U70109GJ1995PTC028291                                                                                                                                                                                                                                                                                                                                                                         |
| 5. | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON           | 7, 2nd floor, Gitanjali Shopping Centre, Darpan Six Road, Naranpura, Ahmedabad-380014                                                                                                                                                                                                                                                                                                         |
| 6. | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                            | 13 <sup>th</sup> January, 2020                                                                                                                                                                                                                                                                                                                                                                |
| 7. | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | Umesh Harjivandas Ved<br>IBBI Registration no.: IBBI/IPA-002/IP-N00136/2017-18/10376<br>Address: 304, Shoppers Plaza – V, Opp. Municipal Market, C G Road, Navrangpura, Ahmedabad- 380009<br>Mail id: <a href="mailto:umesh@umeshvedcs.com">umesh@umeshvedcs.com</a> / <a href="mailto:umeshvedcs.office@airtelmail.in">umeshvedcs.office@airtelmail.in</a><br>Phone: 079-26464153 / 48904153 |
| 8. | LAST DATE FOR SUBMISSION OF CLAIMS                                                           | 11 <sup>th</sup> February, 2020                                                                                                                                                                                                                                                                                                                                                               |

Notice is hereby given that the RAGHVANI REAL ESTATE PRIVATE LIMITED has commenced voluntary liquidation on 13<sup>th</sup> January, 2020

The stakeholders of RAGHVANI REAL ESTATE PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 11<sup>th</sup> February, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



**UMESH HARJIVANDAS VED**  
(Liquidator)

**Date:** 16.01.2020

**Place:** Ahmedabad